

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5860
ANSWERED ON:29.04.2015
INCENTIVES TO EMPLOYEES
Boianapalli Shri Vinod Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes to review the existing schemes of incentives given to employees on acquiring higher qualifications while they are in service and if so, the details thereof;
- (b) whether the DoPT has been considering inclusion of additional qualifications or deletion of some of them as per the guidelines issued in 1999;
- (c) if so, the details thereof;
- (d) whether the DoPT has been seeking suggestions from various Ministries and Departments in this regard; and
- (e) if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) to (e): Department of Personnel & Training issued OM No.1/3/2008-Estt (Pay-I) dated 14th/28th April, 2009 followed by reminders to all the Ministries/Departments requesting them to furnish their considered views/suggestions regarding addition/deletion of qualifications listed in the Annexure to the OM No.1/2/89- Estt.(Pay-1) dated 9th April, 1999 for consideration of the Centralized Committee. Only few Ministries/Departments have sent in their suggestions. In order to consider addition of as many new qualifications as possible, all the Secretaries to the Government of India have again been reminded in this regard on 8.4.2015.